

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/211/(IB)/2017

NAME OF THE PETITIONER(S)

: POLYHOSE INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: SAS AUTOCAM ENGINEERS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

No representation on both the sides. The Registry is directed to issue notice to both the parties. Put up on 11.08.2017 at 10.30 A.M.

J. vijagerglesa. (S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)